

(32)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/233/2017  
NAME OF THE PETITIONER : GAPS VENTURES PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

KALIANNAN.A

For Petitioner



B. Sarathbabu

Representing Counsel for Respondent  
RoC, Chennai

B. Sarathbabu

ORDER

Representative for the Applicant present. He has filed an affidavit deposing therein that the Director who has filed the Application is also a shareholder of the Applicant Company. The objections has been filed by the Counsel for the RoC. **Reserved for order.**

- sd -  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk